

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27393/2019

(Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

(FOR ADMISSION and I.R.)

IA No. 105068/2021 - APPLICATION FOR PERMISSION

IA No. 90765/2021 - EXEMPTION FROM FILING O.T.

Date : 02-08-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR (Not Present)

For Respondent(s) Mr. Arjun Garg, Adv.
Mr. Anand Shankar Jha, AOR
Mr. Abhilekh Tiwari, Adv.
Mr. Sachin Mintri, Adv.
Mr. Arpit Gupta, Adv.
Mr. Parvez Rahman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No one appears for the State.

Re-list after four weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER